

**THE NATIONAL COMPANY LAW TRIBUNAL
COURT-I, CHANDIGARH BENCH, CHANDIGARH**

Item 23

CP No. 70/Chd/Pb/2022

Under Section 59, IBC 2016

In the matter of:-

Sh. Rajesh Kumar Soni

... Petitioner

Vs.

Mahajan Steels & Wires Pvt. Ltd. & Ors

... Respondents

Due to power failure, the matter could not be taken up today, hence
adjourned to 16.10.2023.

-sd-
Court Officer

September 04, 2023
SM